

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-285
ANSWERED ON- 03/02/2023

LABOUR VIOLATIONS IN CONSTRUCTION OF FIFA PROJECTS

285. SHRIMATI KAVITHA MALOTHU
DR. G. RANJITH REDDY
SHRI VENKATESH NETHA BORLAKUNTA

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether the Government has noticed that there were labour/human rights violations and discrimination in Qatar during construction of FIFA World Cup Projects as per Equidem, an international human rights organization;
- (b) whether it has also come to the notice of the Government that many Indians, including workers from Telangana, have died while working in the above projects and if so, the details thereof;
- (c) whether the Government has discussed the above issues with the Supreme Committee for Delivery and Legacy/Government of Qatar; and
- (d) if so, details and the outcome thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to d) Whenever grievances are received from Indian nationals working anywhere, including in Qatar, related to their employment issues such as non-payment or delay in payment of salaries, harsh working conditions, non fulfillment of contractual obligations, confiscation of passports, etc., these grievances are taken up with the concerned employer and the local Ministry of Labour, as per established practice and procedures, for appropriate intervention till their logical conclusion.

All issues related to Indian expatriate work force that were brought to its notice were taken up through Embassy of India as well as through the established mechanism of Joint Working Group on Labour and Manpower Development between India and Qatar.
